

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/340(KB)2022
IVN.P/5(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	BELTAS MERCHANTS PVT LTD (STRIKE OF COMPANY MS PADAM MERCANTILES PVT. LTD.) VS REGISTRAR OF COMPANIES .WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the petitioner
Mr. Sankarsan Sarkar, Adv.]
Ms. Urmila Chakraborty, Adv.]
Mr. Aditya Kanodia, Adv.]
Ms. Suparna Sardar, Adv.]

Mr. Swatarup Banerjee, Adv.] For the Intervenor
Mr. Aritra Basu, Adv.]
Mr. Patita Paban Bishwal, Adv.]
Ms. Suranjana Chatterjee, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List the matter for further arguments on **10.06.2024** at **01:00 P.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.